

## PUBLIC ACCOUNTS COMMITTEE

## SECOND AND TWENTY-EIGHTH REPORTS

SHRI SEZHIAN (Kumbakonam) : I beg to present the following Reports of the Public Accounts Committee :

(1) Second Report regarding Appropriation Accounts (P and T), 1968-69 and Audit Report (P and T), 1970.

(2) Twenty-eight Report regarding Audit Report (Civil), 1970 relating to the Ministry of Foreign Trade and Department of Agriculture.

12.37 hrs.

## COMMITTEE ON GOVERNMENT ASSURANCES

## FIRST REPORT

DR. MELKOTE (Hyderabad) : I beg to present the First Report of the Committee on Government Assurances.

श्री रामाबतार शास्त्री (पटना) : अध्यक्ष महोदय, ऐश्वोरेंस कमेटी की रिपोर्ट के बारे में मुझे एक बात कहनी है।

अध्यक्ष महोदय : प्रेजेंटेशन के समय नहीं।

श्री एस० एम० बनर्जी (कानपुर) : आप कोई ऐश्वोरेंस दे दीजिये।

श्री रामाबतार शास्त्री : किस वक्त कहूँ, बता दीजिये।

अध्यक्ष महोदय : आप कुछ तो स्थान रखें। जिस वक्त मर्जी आयी खड़े हो गये, ऐसे कैसे काम होगा।

## CORRECTION OF ANSWER TO S. Q. NO. 881 DATED 2-7-1971 RE. REPORT OF ENQUIRY COMMISSION ON N. F. C. ORGANISATION

## THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND

SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : Following my answer to Starred Question No. 881 regarding the report of the One Man Commission of Enquiry appointed to go into various allegations pertaining to the National Fitness Corps Organisation, Shri Sat Pal Kapur asked whether it was a fact that the grade of pay recommended by the Second Pay Commission for these employees had not been given by the department so far. This question was in Hindi and I did not hear the specific reference to the Second Pay Commission in the supplementary question. The main question was about the report of the One Man Commission and not that of the Second Pay Commission. I thought that as the main question pertained to the report of the One Man Enquiry Commission, this supplementary question referred to the report of this One Man Commission. I accordingly replied that the Government was examining the report of the Commission, meaning the One Man Commission, and that a decision would be taken in the matter.

2. The correct position is that the Second Pay Commission did not make any specific recommendation regarding pay scales in the National Fitness Corps Organisation. The pay scales in this organisation were revised by the Ministry in consultation with the Ministry of Finance on the analogy of revised pay scale adopted for similar grades in other Government offices.

12.38 hrs.

## TAXATION LAWS (AMENDMENT) BILL\*

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and Gift-tax Act, 1958."

*The motion was adopted*

SHRI YESHWANTRAO CHAVAN : I introduce † the Bill.

\*Published in Gazette of India Extraordinary, P, II, Section 2, dated 12-8-71.

†Introduced with the recommendation of the President.